

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 10785- JK (LD) of 2025
DATED: - 28 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

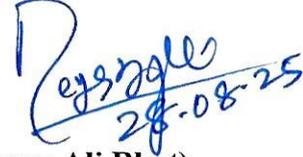
Sd/-
(Achal Sethi)

Secretary to Government
Dated: 28.08.2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 10785- JK (LD) of 2025 dated 28.08.2025.

S No.	Title of the Case	OIC
1	Case FIR No. 239/2022 u/s 8/21/27-A/29 NDPS Act P /S Kupwara in case titled UT of J&K V/S Mohammad Hussain Shah and Ors.	Sh Mohd Rafee Rather, DySP Headquarters, Kupwara.
2	Case FIR No.47/2025, P/s Nowgam, U/s 49,103,109,115(2) of BNSS , titled State of J&K V/s Manzoor Ahmad Shah and Ors.	Sh Zuhiab Hussain SDPO, Pantha Chowk.
3	Contempt Petition No. 45/2025 arising out of OA No. 995/2023 titled Shabir Ahmad Malik Vs. Vijay Kumar (IPS) ADGP Armed and anr.	Mr. Pir Atiquallah-DySP(Adjutant) of JKAP-13th Bn.
4	WP(C) No. 1611/2025 titled Owais Bashir Vs. UT of J&K and others.	Mr. Tanveer Ahmad-DSP, Area Commandant Homeguards Shopian.
5	WP(C) No. 635/2022 titled Shamsher Singh Vs UT of J&K and others.	Sh. Om Parkash Lalhal, Dy.SP Hqrs. Ramban.
6	OA No. 1203/2024 titled Balqees Bano Vs. UT of J&K and others.	Sh. Ashish Gupta, Dy.SP, Assistant Director, SKPAU.
7	OA No. 579/2025 titled Vijay Singh Choudhary Vs. Union Territory of J&K & ors.	Sh. Kuljeet Singh, Dy.SP, UAPA Cell PHQ.
8	WP(C) No. 1402/2020 titled Village Coordination Committee Gudar Vs. Union Territory of J&K and others.	Mr. Aflaq Ahmad (Under-Secretary)
9	WP(C) No. /2025 titled Union Territory of J&K and others Vs Jagdish Kumar.	Miss Saba Shawl. Staff Officer to DGP Prisons Department, J&K.
10	WP(C) No. /2025 titled Union Territory of J&K and others Vs Sh. Jahangir Khan.	Miss Saba Shawl. Staff Officer to DGP Prisons Department, J&K.
11	WP(C) No. 1643/2020 titled Mohd Ayoub Vs. Union Territory of J&K and others	Sh. Sunil Kumar, No. ARP-985679 DySP PC Malhar.
12	T.A No. 61/3169/2020 titled Altaf Hussain and Others Vs. UT of J&K and Others.	Sh. Om Parkash Lalhal, Dy.SP Hqrs. Ramban.
13	WP(C) No. 957/2025 titled Amar Singh Club Vs. Union of India and others.	Sh. Vaibhav Meena-IPS, SDPO Nehru Park, Srinagar (Cell No. 9410131513).

Neysingh Jm